

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3334
ANSWERED ON:15.04.2008
. GUIDELINES FOR FDI IN RETAIL
Barad Shri Jashubhai Dhanabhai

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has issued guidelines for FDI in retail trade of 'single brand' products;
- (b) if so, the details thereof; and
- (c) the companies which have filed their applications with the Department of Industrial Policy and Promotion (DIPP) for prior approval with the names of the brands?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI ASHWANI KUMAR)

(a) & (b): As per extant policy, Foreign Direct Investment (FDI) up to 51% is permitted with prior Government approval, in retail trade of 'Single Brand' products. As per the guidelines for FDI in retail trade of Single Brand products, FDI would be subject to the following conditions:

- (i) Products to be sold should be of 'Single Brand' only;
- (ii) Products should be sold under the same brand internationally; and
- (iii) 'Single Brand' product-retailing would cover only products which are branded during manufacturing.

(c): A total of 54 applications were filed since 2006 for prior Government approval, out of which 29 proposals were approved and 20 were either rejected or applications withdrawn. A list of applications filed by various companies along with the brands is at Annex.